

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00464/2017

DATED THIS THE 17<sup>TH</sup> DAY OF JULY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

Girish,  
S/o Late Kashinath Sagar,  
Aged 34 years, residing at  
H. No. LIG D/19, OM Nagar,  
Housing Board Colony,  
Kalburgi – 585 105 .....Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India

By Secretary,

Department of Posts,

Dak Bhavan,

New Delhi – 110 001.

2. The Chief Postmaster General,

Karnataka Circle,

Bengaluru – 560 001.

3. The Postmaster General,

N.K. Region,

Dharwad – 580 001.

4. The Senior Superintendent of Post Offices,

Gulbarga Division,

Gulbarga – 585 101

....Respondents

(By Shri B. Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

We heard the matter in detail. Apparently it seems that on the numerical gradation system which came into force in the department only in 2010 after several Court judgments were there the applicant has not been considered under the new system. Since he has a right to be considered for at least 3 times before his case is finally rejected, we think that we can remit the matter back to the respondents to consider his case once again under the new numerical gradation system now available after 2010. This shall be done within the next 6 months and a speaking order will be issued.

2. The OA is disposed off as above. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00464/2017**

Annexure A1 Copy of the order dated 08.04.2009

Annexure A2 Copy of the applicant's representation dated 06.09.2016

Annexure A3 Copy of the order dated 01.11.2016

Annexure A4 Copy of the letter dated 15.12.2016

Annexure A5 Copy of the applicant's representation dated 09.01.2017

Annexure A6 Copy of order dated 23.01.2017

**Annexures with reply statement**

**Nil**

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